

Rochnama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - V

Before: Sri Kamlesh Chandra Mishra

Dated 24-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Regular Bail/859/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 24-01-2022
2	Regular Bail/901/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 24-01-2022
3	Regular Bail (Excise Act)/103/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 24-01-2022
4	Regular Bail (Excise Act)/109/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 24-01-2022
5	Regular Bail/832/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 24-01-2022
6	Regular Bail/898/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 24-01-2022
7	Regular Bail/942/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 24-01-2022
8	Excise Act/215/2020	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :28-03-2022
9	Excise Act/271/2020	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :28-03-2022
10	SESSION CASE/1961/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-04-2022
11	TITLE APPEAL/64/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :28-03-2022
12	SESSION CASE/154/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-04-2022
13	CRI. APPEAL/11/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-02-2022
14	Cri. Rev App./29/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-03-2022
15	CRI. APPEAL/292/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-03-2022
16	Anticipatory Bail/792/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
17	Anticipatory Bail/898/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :26-02-2022
18	Anticipatory Bail/924/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
19	Regular Bail/695/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :29-01-2022
20	Regular Bail (Excise Act)/94/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :01-02-2022
21	Regular Bail (Excise Act)/110/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
22	Regular Bail (Excise Act)/111/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
23	SESSION CASE/152/2017	Order Passed: Stage :STATEMENT U/S.313 CR.P.C. Sub Satge :----	Next Date of Hearing :01-04-2022
24	PROBATE CASE/7/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-03-2022

Roznama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - V

Before: Sri Kamlesh Chandra Mishra

Dated 24-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	SESSION CASE/126/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-03-2022
26	SESSION CASE/187/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
27	SESSION CASE/198/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :04-03-2022
28	SESSION CASE/17/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :07-03-2022
29	SESSION CASE/119/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :30-03-2022

No. of Cases Heard	29
No. of Cases listed	29
No. of Witness Examined	
No. of Cases Disposed	7
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer